

RAJYA SABHA

# Parliamentary Bulletin

PART - I

(TWO HUNDRED AND SIXTY SIXTH SESSION)

No. 5745]

WEDNESDAY, DECEMBER 11, 2024

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held  
on the 11<sup>th</sup> December, 2024**

11-00 a.m.

**1. Papers Laid on the Table**

1. A copy each (in English and Hindi) of the following papers: -
  - (i) (a) Annual Report of the Samagra Shiksha, Andhra Pradesh, for the year 2021-22
  - (b) Review by Government on the working of the above Project.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
  - (ii) (a) Annual Report of the Samagra Shiksha, Tamil Nadu, for the year 2022-23.
  - (b) Review by Government on the working of the above Project.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
2. (1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338 of the Constitution of India: -
  - (a) Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the year, 2020-21 and 2021-22.
  - (b) Explanatory Memorandum on the above Report.(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
3. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 138., dated the 12<sup>th</sup> October, 2024, publishing the National Disaster Management Authority (Group 'B' and Group 'C' Posts) Recruitment Rules, 2024, under Section 77 of the Disaster Management Act, 2005.
4. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 110., dated the August 11 – August 17, 2024 (Weekly Gazette), publishing the Ministry of Home Affairs Assam Rifles Naib Subedar (Store Keeper Technical Engineer), Group 'B' Combatised Post, Recruitment Rules, 2024, under Section 167 of the Assam Rifles Act, 2006.

5. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992, along with delay statement: -

- (1) G.S.R. 521(E)., dated the 18<sup>th</sup> July, 2023, publishing the Indo-Tibetan Border Police Force, Para-Medical Cadre (Group 'B' Posts) Recruitment Rules, 2023.
- (2) G.S.R. 920(E)., dated the 28<sup>th</sup> December, 2023, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Combatised Para Medical Cadre, Group 'B' Post, Recruitment Rules, 2023.
- (3) G.S.R. 282(E)., dated the 17<sup>th</sup> May, 2024, publishing the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Assistant Commandant (Assistant Nursing Superintendent) (Group 'A' Post) Recruitment Rules, 2024.

6. A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 101/01/2022-PS&T (VAT), dated the 13<sup>th</sup> December, 2022, publishing the Lakshadweep Value Added Tax Rule, 2022, framed under sub-section (2) of Section 114 of the Lakshadweep Value Added Tax Regulation, 2022, along with delay statement.

7. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Social Defence (NISD), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Uma Educational and Technical Society (UETS), Kakinada, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Society.
- (iii) (a) Annual Report and Accounts of the Adithya Educational Society, Eluru, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Society.
- (iv) (a) Annual Report and Accounts of the Alakendu Bodh Niketan Residential, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Society.

8. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Twenty-third Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

9. A copy (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under sub-section (2) of Section 44 of the Pondicherry University Act, 1985, along with delay statements: -

- (1) No F.39-4/2019-CUI/dated 03.02.2021., dated the 9<sup>th</sup> November, 2021, amending Statute 36(1)(a) of the said Act.
- (2) No. F.39-4/2019-CU I dated 06.12.2019., dated the 26<sup>th</sup> November, 2022, amending Statute 27(1)(a) of the said Act.
- (3) No. F.39-4/2019-CU I dated 03.02.2021., dated the 23<sup>rd</sup> November, 2021, amending Statute 16(5)(a) of the said Act.

10. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017: -

- (i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kottayan, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Bhagalpur, Bihar, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Bhagalpur, Bihar, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Allahabad, Uttar Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Allahabad, Uttar Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Raichur, Karnataka, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Raichur, Karnataka, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

11. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961: -

- (i) (a) Annual Report of the Indian Institute of Technology (IIT) Madras, Tamil Nadu, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT) Madras, Tamil Nadu, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report of the Indian Institute of Technology (IIT) Jodhpur, Rajasthan, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT) Jodhpur, Rajasthan, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

- (iii) (a) Annual Report & Annual Accounts of the Indian Institute of Technology (IIT) (Indian School of Mines), Dhanbad, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report of the Indian Institute of Technology (IIT) Delhi, New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT) Delhi, New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

12. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research (NITSER) Act, 2007: -

- (i) (a) Annual Report and Accounts of the National Institute of Technology, Patna, Bihar, for the year 2023-24, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Uttarakhand, for the year 2023-24, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report and Accounts of the National Institute of Technology, Sikkim, for the year 2023-24, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.
- (iv) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Mohali, Punjab, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.

13. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 19 and sub-section (3) of Section 20 of the Jawaharlal Nehru University Act, 1966:-

- (a) Fifty-fourth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

14. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017: -

- (i) (a) Forty-ninth Annual Report and Accounts of the Indian Institute of Management Bangalore (IIMB), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report and Accounts of the Indian Institute of Management Udaipur (IIMU), Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (iii) (a) Ninth Annual Report and Accounts of the Indian Institute of Management Visakhapatnam (IIMV), Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
15. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 and sub-section (4) of Section 31 the Central Universities Act, 2009: -
- (a) Annual Report of the Central University of Jharkhand, for the year 2022-23.
- (b) Annual Accounts of the Central University of Jharkhand, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
16. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the University of Hyderabad Act, 1974: -
- (a) Forty-ninth Annual Report of the University of Hyderabad, Telangana, for the year 2023-24.
- (b) Annual Accounts of the University of Hyderabad, Telangana, for the year 2023-24, and the Audit Report thereon.
- (c) Review by the Government on the working of the above University.
17. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014: -
- (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kurnool, Andhra Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kurnool, Andhra Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
18. A copy each (in English and Hindi) of the following papers: -
- (i) (a) Annual Report of the Association of Indian Universities (AIU), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Association of Indian Universities (AIU), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Association.
- (ii) (a) Annual Report and Audited Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2022-23.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report of Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2022-23.

- (b) Annual Accounts of the Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (iv) (a) Annual Report of Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2023-24.
- (b) Annual Accounts of the Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2023-24. and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

19. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, along with Explanatory Memoranda: -

- (1) G.S.R. 451(E), dated the 26<sup>th</sup> July, 2024, publishing a Corrigendum to the Notification No. G.S.R 407(E), dated the 15<sup>th</sup> July, 2024.
- (2) G.S.R. 514(E), dated 20<sup>th</sup> August, 2024, publishing the Central Motor Vehicles (Tenth Amendment) Rules, 2024.
- (3) G.S.R. 709(E), dated 14<sup>th</sup> November, 2024, publishing the Central Motor Vehicles (Eleventh Amendment) Rules, 2024.
- (4) G.S.R. 721(E), dated the 21<sup>st</sup> November, 2024, publishing the Central Motor Vehicles (Twelfth Amendment) Rules, 2024.

20. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Indian Academy of Highway Engineers (IAHE), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Academy.

21. A copy each (in English and Hindi) of the sixty-fourth Annual Report and Accounts of the National Cooperative Agriculture and Rural Development Banks' Federation Ltd. (NAFCARD), Navi Mumbai, Maharashtra, for the year 2023-24 and the separate Audit Report thereon, under sub-section (10) of Section 70 of the Multi-State Cooperative Societies (Amendment) Act, 2023.

22. A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 14 and sub-section (4) of Section 17 of the National Cooperative Development Corporation Act, 1962: -

- (a) Annual Report of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2023-24, and the Audit Report thereon.

- (c) Annual Accounts of the National Cooperative Development Corporation Employees Provident Fund for the year 2023-24, and the Audit Report thereon.
- (d) Review by Government on the working of the above Corporation.

23. A copy each (in English and Hindi) of the following papers, under sub-section (10) of Section 70 of the Multi-State Cooperative Societies (Amendment) Act, 2023: -

- (i) (a) Sixty-first Annual Report of the National Federation of State Cooperative Banks Limited (NAFSCOB), Navi Mumbai, Maharashtra, for the year 2023-24.
- (b) Annual Accounts of the National Federation of State Cooperative Banks Limited (NAFSCOB), Navi Mumbai, Maharashtra, for the year 2023-24, and the Audit Report thereon.
- (ii) (a) Forty-eighth Annual Report of the National Federation of Urban Co-operative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Federation of Urban Co-operative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (iii) (a) Annual Report of the National Cooperative Exports Limited (NCEL), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Cooperative Exports Limited (NCEL), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (iv) (a) Annual Report of the National Cooperative Organics Limited (NCOL), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Cooperative Organics Limited (NCOL), New Delhi, for the year 2023-24, and the Audit Report thereon.

11-02 a.m.

## 2. Recommendations of the Business Advisory Committee

The Chairman announced the recommendations made by the Business Advisory Committee at its meeting held on 10<sup>th</sup> December, 2024.

11-04 a.m.

## 3. Motion for Election to the Committee on Official Language

A motion for election of one Member to the Committee on Official Language was moved and adopted.

△11-13 a.m.

*The House adjourned and re-assembled at 12-00 Noon*

---

△From 11-05 a.m. to 11-13 a.m. – some points were raised.

12-00 Noon

**4. Starred Questions**

Answers to Starred Question Nos. 166 to 180 were laid on the Table.

**5. Unstarred Questions**

Answers to Unstarred Question Nos. 1761 to 1920 were laid on the Table.

∇12-04 p.m.

The House adjourned till 11-00 a.m. on Thursday, 12<sup>th</sup> December, 2024.

*(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by some Members, who disobeyed the instructions of the Chair and obstructed the proceedings of the House, the Chair adjourned the House at 11-13 a.m. and at 12-04 p.m. for the day)*

P. C. MODY,  
*Secretary-General*

---

∇From 12-00 Noon to 12-04 p.m. – some points were raised.